

F. No.11/202/LAB REC/QA/FSSAI/2016 (Part- I)
Food Safety and Standards Authority of India
(Quality Assurance Division)
Ministry of Health and Family Welfare
FDA Bhawan, Kotla Road
New Delhi-110 002


The.....^{15th}Jan, 2016

Order

M/s Bureau Veritas Consumer Products Services India Private Limited, Chennai lab has been notified in chemical and biological scope of testing by FSSAI in the official gazette of India vide S.O. 3039 (E) dated 02.12.2014 for the purposes of carrying out the analysis of food sample taken under the Food Safety and Standards Act, 2006 and Rules and Regulations made there under.

2. It has been informed by the NABL that accreditation of said lab in chemical and biological scope has been suspended from NABL. Hence as per the *clause 2.2 (e) of "Agreement for recognition of food testing laboratories by FSSAI"* the lab has been suspended from FSSAI authorization/recognition.

3. This issue with approval of competent authority, FSSAI.


(Dr. Sandhya Kabra)
Director (QA)

To

1. All Food Safety Commissioner
2. All State/Public Food Laboratories and Referral Food Laboratories
3. All Authorized Officers, FSSAI

Copy to

1. PPS to Chairperson
2. PS to CEO
3. Director (Imports)
4. Director (Enforcement)